Annexure - 6

Name of the corporate debtor :- Brick & Mortar Realty Private Limited. ; Date of commencement of CIRP:-18/02/2025; List of creditors as on 11/03/2025

List of operational creditors (Employees)

(Amount in Rs.)

SL No	Name of authorised representative, if any	Name of employees	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues , that may be set - off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party ?	% voting share in coc, if applicable					
						Nil							